facilities to the residents of the Railway Staff Colony.

(c) As per extant rules, existing licences on tehbazari basis have been allowed to continue as long as the land is not required by the Railway for development works.

## [English]

(e) Tehbazari licences are reviewed annually and renewed subject to spareability of land and clearance of the dues by licencees.

(d) Yes, Sir.

## Air India's Approach to IATA Against British Airways

137. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION AND TOUR-ISM be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "AI to approach IATA against British Airways ad blitz" appearing in the Calcutta edition of "Business Standard" dated 27th March, 1991 and state;

(b) whether it is a fact that Air India approached the International Air Travel Authority (IATA) in a bid to prevent the British Airways from flying out passengers from India free of cost;

(c) if so, the outcome thereof; and

(d) if not, the reasons therefor and the details of steps taken to check such unhealthy trade practice by foreign Airlines operation from India?

THE MINISTER OF CIVIL AVI-ATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) Yes, Sir. (b) No, Sir.

(c) Does not arise.

(d) The offer was made without prior approval and hence the DGCA took up the matter with the British Airways. After considering their reply, the DGCA has advised British Airways that in future they should take prior approval of the DGCA in accordance with the provisions of the Aircraft Rules, 1937 before such offers are made.

[Translation]

## Rural Electrification of Bahraich District in Uttar Pradesh

138. SHRI RUDRASEN CHAU-DHARY : Will the Minister of PO-WER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether any survey has been conducted for the total electrification of Bahraich district in Uttar Pradesh during 1990-91;

(b) if so, the details thereof;

(c) the number of electrified and unelectrified villages in the district; and

(d) the total number of villages electrified during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) Rural Electrification Programmes are formulated and executed by the respective State Electricity Boards according to the priorities fixed by the State authorities.